

**GOVERNMENT OF INDIA  
ENVIRONMENT AND FORESTS  
LOK SABHA**

STARRED QUESTION NO:326

ANSWERED ON:18.04.2005

ENVIRONMENTALLY SOUND TECHNOLOGY GUIDELINES ON USED/WASTE OIL

Singh Shri Kirti Vardhan

**Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:**

(a) the quantity of waste oil recycled/re-refined in the year 2004-05;

(b) whether Dr. Thyagarajan Committee has formulated any Environmentally Sound Technology (EST) guidelines in respect of re-refining/recycling of used/waste oil;

(c) if so, the details thereof; and

(d) the reaction of the Government thereto?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS (SHRI NAMO NARAIN MEENA)

(a) to (d): A statement is laid on the table of the House.

Statement referred to in reply to parts (a) to (d) of the Lok Sabha Starred Question No.326 regarding "Environmentally Sound Technology Guidelines on Used/Waste Oil" raised by Shri Kirti Vardhan Singh, MP for Answer on 18.4.2005

(a): The quantities of used oil re-refined and waste oil recycled during the year 2004-2005, calculated on the basis of the units registered and full utilisation of their registered capacities are 40,615 KL and 51,810 KL respectively.

(b) to (d): Steps have been initiated by the Supreme Court Monitoring Committee (SCMC) headed by Dr. G. Thyagarajan to formulate the Environmentally Sound Technology (EST) Guidelines for used and waste oil by constituting a Sub-Committee of the SCMC.